

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/352/2024 in Company Petition IB/180/2023</b>
<b>NAME OF THE COMPANY</b>	
<b>NAME OF THE PETITIONER(S)</b>	<b>Bank of Baroda</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Mrs. D. Anita Reddy</b>
<b>UNDER SECTION</b>	<b>95 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Mr. Bendi Raviteja for the Petitioner.  
Ld. Counsel Mr. Bikki Ravindra Babu for the Respondent.  
Mr. Harish Kant Kaushik, RP.

Last opportunity is granted for filing of objections to the RP report. **Matter is adjourned to 04.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**